

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 120 of 2009 &
IA No. 228 of 2009**

Dated: 11th November, 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Chhattisgarh State Power Dist. Co. Ltd.

.... Appellant (s)

Versus

Godawari Power & Ispat Ltd.

... Respondent (s)

Counsel for the Appellant/ (s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar

Counsel for the Respondent (s) : Mr. M.G. Ramachandranj]for
Mr. Anand K. Ganesan]Chhattisgarh
Ms. Swapna Seshadri]State Commission
Mr. Manoj Sharma
Mr. Kapil Kaushik for R-1

ORDER

As agreed by Ld. Counsel for the parties, **post the
matter on 8/12/2009.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**